

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

205. IA/3121/2022 IA/3122/2022 C.P. (IB)/815(MB)2020

IN THE MATTER OF

Moli Merchant Traders Pvt Ltd

... Petitioner

Vs

Enrich Shreya Marine Infrastructures Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent

IA/3121/2022: Adv. Amey Hadwale, R1 to R4 (VC)

IA/3122/2022: Adv. Amey Hadwale, R1 to R5 (VC)

ORDER

IA/3121/2022:- None appeared on behalf of the Applicant. In the interest of justice, one last opportunity is granted to the Liquidator/Applicant to appear or otherwise on the next date of hearing, this application shall be dismissed for non-prosecution. Adjourned to **12.08.2024**.

IA/3122/2022:- None appeared on behalf of the Applicant. In the interest of justice, one last opportunity is granted to the Liquidator/Applicant to appear or

otherwise on the next date of hearing, this application shall be dismissed for non-prosecution. Adjourned to **12.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //